



GOVERNMENT OF INDIA
OFFICE OF THE COMMISSIONER OF CUSTOMS (PORT)
CUSTOM HOUSE, 15/1 STRAND ROAD, KOLKATA- 700001
FAX : 033-22131553, E-mail: aeo-kolcusport@gov.in

F. No. S121-15/2019 SIB(Port)

Date: .01.2019

To,

1. The Director General, Narcotics Control Bureau, Ministry of Home Affairs, West Block, No.1, Wing No.5, R.K. Puram, New Delhi-110066.
2. The Director General, Directorate of Revenue Intelligence, D Block, I.P. Bhawan, I.P. Estate, New Delhi-110002.
3. The Director General, Directorate General of Goods & Service Tax Intelligence, West Block VIII, Wing No VI, 2nd Floor, R.K. Puram, New Delhi-110066.
4. The Commissioner, Directorate of Legal Affairs, 4th Floor, Rajendra Bhawan, 210, Deendayal Upadhyay Marg, New Delhi-110002.
5. The Additional Director General, Directorate General of Systems, Risk Management Division, 13, Sir Vithaldas Thakersey Marg, Opp Patkar Hall, New Marine Lines, Mumbai-400020.
6. All Chief Commissioners, Customs, Customs (Prev), Goods & Service Tax, Goods & Service Tax (Audit).

Sir/Madam,

Sub: Legal Verification of AEO applications under AEO program regarding.

The following five companies have applied for AEO status in terms of CBEC Circular no. 33/2016-Cus. Dated-22.07.2016 (available on CBEC Website):

Sl No.	Name of the Company	AEO status applied for	IEC
1.	B. G. Somadder & Sons Pvt. Ltd.	AEO-LO	NA(Company Registration Number-21-48220 of 1990)
2.	Phillips Carbon Black Limited	AEO-T2	0288029372
3.	New Horizons Private Limited	AEO-T1	0288001109
4.	National Glass Works	AEO-T1	0207005885
5.	Shakambari Enterprises (India) Pvt. Ltd.	AEO- T1	0203013310

Address and details of Proprietor/Directors are enclosed in Annexure-A, B, C, D & E respectively.

It is requested that details as mentioned in below points against the entity/applicant/ proprietor person may be sent to this office on this office e-mail id: aeo-kolcusport@gov.in within 14 days from date of issue/upload of this letter on CBEC website.

1. Show Cause Notice issued to them during the last three financial years involving fraud, forgery, outright smuggling, and clandestine removal of excisable goods or cases where Service Tax has been collected from customers but not deposited to the Government.
2. Case wherein prosecution has been launched or is being contemplated against the applicant or its senior management.
3. Whether there is any disputed duty demanded or drawback demanded or sought to be denied, in all the Show Cause Notices issued under the Customs Act, 1962 (other than those mentioned in points 1 & 2 above) during the last three financial years. The ratio of such disputed duty demanded or drawback demanded or sought to be denied may be provided.

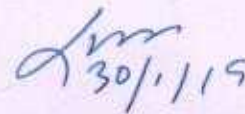
The details may include issue in brief, date of SCN/order and revenue implication. In case the above applicants have come to any adverse notice of the department/Govt., now or in future, the same may be communicated.

These details are necessary to run a background check on compliance record submitted by the party for the last three years in terms of Para 3.2 of the CBEC Circular no. 33/2016-Cus. dated 22.07.2016.

In case no comments are received within 14 days, it will be presumed that you have no objection in granting AEO status to the above applicants.

Moreover, if any incidence of dis-reputation of the above applicants comes to your notice now or in future, the same may also be informed to us.

Encl: Annexure-A,B,C,D & E


30/1/19

(AMRENDRA NARAYAN)

Addl. Commissioner of Customs
Nodal Officer, AEO

Copy To,

1. The AEO Programme Manager, Directorate of International Customs, Central Board of Excise & Customs, Jeevan Bharti Building 2nd Tower, 5th Floor, Connaught Place, New Delhi-110001.
2. The J.S.(Customs), CBEC, North Block, ICEGATE, Director General of Systems & Data Management, New Delhi.
3. The Addl. Director General (Systems), Director General of Systems & Data Management, New Delhi.

Annexure-A

Name of Company- B. G.Somadder & Sons Pvt Ltd

Applied for- AEO-LO

GST Certificate Number- 19AABCB2481N1ZD

PAN No.- AABCB2481N

Certificate of Incorporation Number- 21-48220 of 1990

Address- 9, Bakery Road, Hastings, Kolkata-700022.

Annexure-B

IEC : 0288029372
IEC Allotment Date : 15.07.1988
File Number : 02/04/131/51506/AM19/
File Date : 12.12.2018
Party Name and Address : PHILLIPS CARBON BLACK LTD
31, NETAJI SUBHAS ROAD.,
KOLKATA, WEST BENGAL
PIN-700001
Phone No : 919830233868
e_mail : singh.ajay@rp-sg.in
Exporter Type : 2 Manufacturer Exporter
IEC Status : **Valid IEC**
Date of Establishment : 1960-03-31
BIN (PAN+Extension) : AABCP5762E FT001
PAN ISSUE DATE :
PAN ISSUED BY :
Nature Of Concern : 2 Public Limited
Banker Detail : ICICI BANK LIMITED
A/C Type:1 CA
A/C No : XXXXXXXXXXX093

Directors:

1. OM PRAKASH MALHOTRA
LATE C.D. MALHOTRA
8, HEMKUNT COLONY, 1ST FLOOR.,
NEW DELHI, DELHI
PIN-110048
Phone/Email:913366251451
2. KANWAR SATYA BRATA SANYAL
LATE PROF. SOMNATH N SANYAL
86, BALLYGUNGE PLACE, APARTMENT NO.
33, 4TH FLOOR
KOLKATA, WEST BENGAL
PIN-700019
Phone/Email:913366251451
3. KAUSHIK ROY
KANAI LAL ROY
FLAT 26, 10, JUDGES COURT ROAD.,
KOLKATA, WEST BENGAL
PIN-700027
Phone/Email:913366251451
4. KUSUM DADOO
LATE SATYA NARAYAN JHUNJHUNWALA
FLAT - 4B, ABHINANDAN BUILDING., 8,
RAJA SANTOSH ROAD, ALIPORE,

KOLKATA, WEST BENGAL

PIN-700027

Phone/Email:913366251451

5. SANJIV GOENKA
LATE R P GOENKA
GOENKA NIVAS, 19, DR. RAMA PRASAD
GOENKA SARANI,, FORMERLY BELVEDERE R
KOLKATA, WEST BENGAL
PIN-700027
Phone/Email:913366251451

6. PREETI GOENKA
ARUN KUMAR SWARUP
GOENKA NIVAS, 19, DR. RAMA PRASAD G
OENKA SARANI,, FORMERLY BELVEDERE RO
KOLKATA, WEST BENGAL
PIN-700027
Phone/Email:913366251451

7. SHASHWAT GOENKA
SANJIV GOENKA
GOENKA NIVAS 19, DR. RAMA PRASAD G
OENKA SARANI,, FORMERLY BELVEDERE RO
KOLKATA, WEST BENGAL
PIN-700027
Phone/Email:913366251451

8. PRADIP ROY
PRIYATOSH ROY
BLDG. NO. 2C, FLAT 42, KALPATARU EST
ATE,, JOGESHWARI-VIKHROLI LINK ROAD,
MUMBAI, MAHARASHTRA
PIN-400093
Phone/Email:913366251451

9. PARAS KUMAR CHOWDHARY
LATE LAXMILAL CHOWDHARY
74, CLOVER PARK ROYALE, 7TH LANE,,
KOREGAON PARK,
PUNE, MAHARASHTRA
PIN-411001
Phone/Email:913366251451

Branches:

1. Branch Code:3
315, THIRD FLOOR, MGF METROPOLIES,
.M G ROAD,
GURGAON, HARYANA
PIN-122002

2. Branch Code:5
27, R.N. MUKHERJEE ROAD,

DURGAPUR, WEST BENGAL
PIN-713201

3. Branch Code:2
SURVEY NO.47, SH-46,, VILL. MOKHA -

NEAR VADALA
MUNDRA, GUJARAT
PIN-370421

4. Branch Code:7
NATIONAL HIGHWAY NO. 8.,

PALEJ, GUJARAT
PIN-392220

5. Branch Code:8
UNIT NO. 903, DEV CORPORA, CADBURY
JUNCTION, EASTERN EXPRESSWAY,
MUMBAI, MAHARASHTRA
PIN-400601

6. Branch Code:6
KARIMUGAL, BRAHMAPURAM PO.,

KOCHI, KERALA
PIN-682302

7. Branch Code:4
LEVEL 5, PRESTIGE PALLADIUM, BAAN
NO. 129-140, GREAMS ROAD,
CHENNAI, TAMIL NADU
PIN-600006

Registration Details:

RCMC Details:

1. 62
CHEMEXCIL/ER/P-1/2003-04
Issue Dt:01.04.2003
Expiry:31.03.2008
Issued By:CHEMXIL,6,L.RUSSEL ST.,KOL-1

Annexure-C

IEC : 0288001109
IEC Allotment Date : 19.04.1988
File Number : 02/04/131/80987/AM17/
File Date : 05.12.2016
Party Name and Address : NEW HORIZONS PVT LTD
31-2, TOPSIA ROAD SOUTH,
KOLKATA, WEST BENGAL
PIN-700046
Phone No : 919903324300
e_mail : tannery@newhorizonsltd.in
Exporter Type : 2 Manufacturer Exporter
IEC Status : **Valid IEC**
Date of Establishment : 1976-05-15
BIN (PAN+Extension) : AAACN8505C FT001
PAN ISSUE DATE :
PAN ISSUED BY :
Nature Of Concern : 3 Private Limited
Banker Detail : CENTRAL BANK OF INDIA
A/C Type: 1 CA
A/C No : XXXXXXXX276

Directors:

1. GOPAL KUMAR NAREDI
LATE SATYANARAYAN AGARWAL
GEETA BHAWAN, SCHEME VIMSNEAR UNITE
D NURSING HOME P-33 CIT ROAD
KOLKATA, WEST BENGAL
PIN-700054
Phone/Email: 919831020820
2. ROUNAK KUMAR NAREDI
GOPAL KUMAR NAREDI
GEETA BHAWAN, SCHEME VIMSNEAR UNITE
D NURSING HOME P-33 CIT ROAD
KOLKATA, WEST BENGAL
PIN-700054
Phone/Email: 919831625000
3. NIDHI NAREDI
PRADEEP KUMAR AGARWAL
GEETA BHAWAN, SCHEME VIMSNEAR UNITE
D NURSING HOME P-33 CIT ROAD
KOLKATA, WEST BENGAL
PIN-700054
Phone/Email: 919903625000

Branches:

1. Branch Code:2
21 SEAL LANE,

KOLKATA, WEST BENGAL
PIN-700015

2. Branch Code:1
40, TANGRA ROAD,,

KOLKATA, WEST BENGAL
PIN-700015

3. Branch Code:3
PLOT NO 52 ZONE 1, KOLKATA LEATHER
COMPLEX
KOLKATA, WEST BENGAL
PIN-743352

Registration Details:

RCMC Details:

I. 89

CLE/REGN/ER/GL/60291

Issue Dt:26.05.2009

Expiry:31.03.2014

Issued By:COUNCIL OF LEATHER EXPORTS.

Annexure-D

IE CODE: 0207005885

DATE OF ISSUE- 05.06.2007

NAME : ARVIND MIHARIA

ADDRESS : MIHARIA HOUSE, NIMAKALALI ROAD, P.O-BARAKAR, DIST-
BURDWAN, W.B-713324.

PHONE NUMBER- 9434029378

E_MAIL :

EXPORTER TYPE : MANUFACTURER AND TRADER EXPORTER

IEC STATUS : **VALID IEC**

PAN : ADTPM8280E

Branches:

1. Branch Code:1
NATIONAL GLASS WORKS
SATAISHA MORE, P.O. SITARAMPUR
DIST. BURDWAN, W.B-713359

Annexure-E

IEC : 0203013310
IEC Allotment Date : 07.10.2003
File Number : 02/04/130/01373/AM04/
File Date : 07.10.2003
Party Name and Address : SHAKAMBARI ENTERPRISES INDIA PRIVATE LIMITED
1/1A, NANDA MULLICK LANE,
KOLKATA(W.B.)
PIN-700006
Phone No : 9133-25435540
e mail : sanjay.dhandharia@gmail.com
Exporter Type : 1 Merchant Exporter
IEC Status : **Valid IEC**
Date of Establishment : 31.10.2002
BIN (PAN+Extension) : AAHCS3265P FT001
PAN ISSUE DATE :
PAN ISSUED BY : UTIISL
Nature Of Concern : 3 Private Limited
Banker Detail : CORPORATION BANK 29A/2, RAM KRISHNA SAMADHI
ROAD KOL-54
A/C Type:1 CA
A/C No : XXXXXXXXXX045

Directors:

1. SANJAY DHANDHARIA
BINOD KUMAR SHANDHARIA
29A/2, RAM KRISHNA SAMADHI ROAD

KOLKATA, W.B.
PIN-700054
Phone/Email:25435540

2. BINOD K. DHANDHARIA
LATE A. DHANDHARIA
SHAKAMBARI NIWAS, KALI KOTHI

MUZAFFARPUR, BIHAR
PIN-842001
Phone/Email:2211421

Branches:

1. Branch Code:1
SARAIYAGANJ
MUZAFFARPUR
BIHAR
PIN-842001

2. Branch Code:2
GAROLIA, LOKHRA, N.H-37
P.O - SOUCHI,
GUWAHATI, ASSAM
PIN-781034